

DIVISION BENCH  
COURT - I

**O-209**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/96(KB)2022  
IN  
C.A.(CAA)/113(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>TH</sup> NOVEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	ASTHLUXMI MERCANTILE PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance (via video conferencing/physically)**

**For the petitioners**

**Ms. Meenu Sharma, CS**

**ORDER**

1. Learned Counsel for the petitioner present.
2. Adjournment sought on behalf of petitioner, as Ld. Counsel is stated to be unwell.
3. Adjourned. Post this matter on 16.12.2022.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**